

IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **08.11.2023** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Jeppiar Fishing Harbour Muttom Pvt Ltd & Anr

MAIN PETITION NUMBER : CP/131(CHE)/2021

(IA/MA) APPLICATION NUMBERS

IA/30(CHE)/2022

ORDER

Applicant is represented by Ld. Counsel Mr. Ramkumar.
Respondent is represented by Ld. Counsel Mr. G.V Mohankumar.

Counter has already been filed. Pleadings are complete in the matter.

List this Application for hearing on **03.01.2024 (physical hearing)**.

—sd—

[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

AR

—sd—

[SANJIV JAIN]
MEMBER (JUDICIAL)